

- (ii) G.S.R. 1259 published in Gazette of India dated the 24th November, 1973 together with an explanatory memorandum.
- (iii) G.S.R. 505(E) published in Gazette of India dated the 26th November, 1973 together with an explanatory memorandum. [Placed in Library. See No. LT-5929/73].
- (2) A copy of Notification No. G.S.R. 501(E) published in Gazette of India dated the 20th November, 1973 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-5930/73].
- (3) A copy of Notification No. F. 5(11)-W&M/73 (Hindi and English versions) published in Gazette of India dated the 6th December, 1973 regarding floatation of market loans by the Central Government. [Placed in Library. See No. LT-5931/73].
- (4) A copy of the National Savings Certificates (Fifth Issue) (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 506(E) in Gazette of India dated the 26th November, 1973, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959 [Placed in Library. See No. LT-5932/73].

12.30 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL:—Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya

Sabha, I am directed to enclose a copy of the Water (Prevention and Control of Pollution) Bill, 1973, which has been passed by the Rajya Sabha at its sitting held on the 28th November, 1973."

WATER (PREVENTION AND CONTROL OF POLLUTION) BILL

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Water (Prevention and Control of Pollution) Bill, 1973, as passed by Rajya Sabha.

ASSENT TO BILL

SECRETARY-GENERAL: Sir, I also lay on the Table the Code of Civil Procedure (Amendment) Bill, 1973, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 30th November, 1973.

12.32 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 10th December, 1973, will consist of :

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of :
 - (i) The National Cooperative Development Corporation (Second Amendment) Bill, 1973.
 - (ii) The Konkan Passenger Ships (Acquisition) Bill, 1973.